

Notification No. 55/2005 - Customs (N.T.)

14th July, 2005

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Adjudication), Mumbai, to act as, -

- (i) Commissioner of Customs (Import), Nhava Sheva;
- (ii) Commissioner of Customs (Sea Port - Export), Chennai; and
- (iii) Commissioner of Customs(Export), Nhava Sheva,

for the purposes of adjudicating the matters relating to Show Cause Notice pertaining to M/s Frost International Ltd, 402-403, Kalpana Plaza, 24/147-A, Birhana Road, Kanpur and Others, issued vide, F.No. DRI/BZU/F/04/2004, dated the 27th January, 2005, by the Additional Director General, Directorate of Revenue Intelligence, Mumbai Zonal Unit, 1st Floor, Construction House, Walchand Hirachand Marg, Ballard Estate, Mumbai.

F.NO.437/5/2005-CUS.IV